

MOST URGENT / OUT AT ONCE
THROUGH PROCESS SERVER

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs):
TIS HAZARI COURTS, DELHI

DUTY ROSTER OF OATH COMMISSIONERS

In pursuance of directions of Hon'ble High Court of Delhi, New Delhi, received vide letter bearing No.1838/Genl./OC/DHC dated 14.08.2019 i.e. one Oath Commissioner presently functioning in Tis Hazari Courts, Delhi, be posted at Rouse Avenue Court on rotation basis till regular Oath Commissioners are appointed for Rouse Avenue Courts. The Duty Roster of Oath Commissioners for Rouse Avenue Court Complex for the month of March, 2025 is as under:

S.No	Name of Advocate	Father/ Husband Name	Address	Mobile Number	Date of duty at Rouse Avenue Court Complex
1.	Sh. Bal Kumar Verma	Late Sh. D.D. Verma	H.No. 17/3, Gali No. 10, Nathu colony, Nathu Pura, Delhi-110084	9210466757	01.03.2025
2.	Sh. Neeraj Kumar	S/o-Sh. Kamal	H.No.143, Old Anarkall, Short Street, Valmiki Chowk, Krishna Nagar, Delhi-110051	9211487139	03.03.2025
3.	Sh. Saleem Akhtar	S/o-Late Sh. Nisar Khan	RZ-18, Gali No.5 Shanker Park, West Sagar Pur, South West Delhi-110046	9716142886	04.03.2025
4.	Sh. Satish Kumar	S/o-Sh. Hari Chand	H.No. 1100, Gali No. 9, D-Block, Nathupura, Burari, Delhi-110084	9999751567	05.03.2025
5.	Sh. Abhimanyu Kumar	S/o-Sh. Dineshwar Prasad Sinha	H.No. 121A/2, Hari Nagar Ashram, New Delhi-110014	9958811687	06.03.2025
6.	Sh. Hemant Kr. Panth	S/o-Late Nand kishor Panth	D-26, Hardev Nagar, Jharoda Mazra, Burari, Delhi-110084	9953394636	07.03.2025
7.	Ms. Neeru Varma	W/o-Sh. Vivek Varma	H.no. 521, Niti Khand-3, Indrapuram, Ghaziabad	9910309525	10.03.2025
8.	Ms. Chander Nigam	D/o-Sh. M.P. Nigam	D-1/780 Street No. 7B, Ashok Nagar, Shahdara, Delhi-110093	9899870597	11.03.2025
9.	Sh. Rajesh Kumar	S/o-Late Sh. Ram Kishan	B-1, IInd Pusta, Main Service Road Sonia Vihar, Delhi-110094	9013736738, 9899903222	12.03.2025
10.	Ms. Kavita	W/o Sh. Naveen Kumar	WZ-12, Second Floor, Shaadi Khmpur, West Patel Nagar, Delhi-110008	8860272459	17.03.2025
11.	Ms. Bhumika Aggarwal	D/o Ms. Madan Mohan Aggarwal	1/10787, Shubhash Park, Navin Sahadara, Near Kirti Mandir, Delhi-110032	9717845453 9268998007	18.03.2025
12.	Ms. Dolly	Late Sh. Pooranmal Rathore	H.No.183A, Near Kuki Shop, Sultanpur Colony, New Delhi-110030	9654021878	19.03.2025
13.	Sh. Abad Ahmad Khan	Sh. Ashfaq Ahmad Khan	313/99A II Floor, Gali No. 11, Tulsī Nagar, Inder LOK, Delhi-110035	9873065428	20.03.2025
14.	Sh. Mahant Kumar Choubey	Late Sh. Chanderbhan Choubey	WZ-28, Manohar Park, East Punjabi Bagh, Delhi-110026.	9650525035	21.03.2025
15.	Ms. Geeta Rani	Sh. Ramesh Chander	Vill. Tajpur Khurd, P.O. Chhawla, New Delhi-110071	8130884336	22.03.2025
16.	Ms. Raj Rani Jain	Late Sh. S.N. Mittal	4/868 Top Floor, Gali No. 9, RS Block, Bhola Nath Nagar, Shahdara, Delhi-110032	9599401186 8527333646	24.03.2025

17.	Sh. Gaurav Sharma	Late Sh. Dinesh Sharma	House No. 7378, Prem, Nagar, Gali No. 1, Shakti Nagar, Delhi-110007	9971326834	25.03.2025
18.	Ms. Preeti Kumari	D/o Sh. Jagbir Singh	P-11/3, Extn. Mohan Garden, Uttam Nagar, New Delhi-110054	9625457316	26.03.2025
19.	Ms. Alisha	D/o Sh. Amar Das	H. No. 3, Priyadarshni Colony, Yamuna Bazar, Kashmere Gate, Delhi-110006	9013333999	27.03.2025
20.	Sh. Gaurav Kumar Sharma	S/o-Sh. Vinay Kumar Sharma	H.No. F-96, New Usmanpur, Delhi-110053	7982260617	28.03.2025
21.	Ms. Kanchan Bala	W/o-Sh. Dushyant Singh	1145/75, Deva Ram Park, Tri Nagar, Delhi-110035	9958180396	29.03.2025

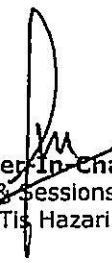

(Mukesh Kumar Gupta)
 Officer-in-Charge, Admn.I
 O/o Principal District & Sessions Judge (HQs),
 Tis Hazari Courts, Delhi.

No. 9160-9188/OC/Admn.I/THC/2025

Dated, Delhi The 18 FEB 2025

Copy forwarded for information and necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi w.r.t. letter bearing No. 1838/Genl./OC/DHC dated 14.08.2019.
2. The Ld. Principal District & Sessions Judge-cum-spl. Judge (PC ACT) (CBI), Rouse Avenue Court Complex, New Delhi.
3. Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
4. The Concerned Oath Commissioners.
5. The Website Committee with request to direct the quarter concerned to upload the same on the website of Delhi District Courts.
6. The Administrative Officer (Judicial), R&I Branch, Tis Hazari Courts, Delhi with request to direct the quarter concerned to affix the same on all the notice boards at Tis Hazari Courts, Delhi.
7. PS to the Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.


Officer-in-Charge, Admn.I
 O/o Principal District & Sessions Judge (HQs),
 Tis Hazari Courts, Delhi.